

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 139 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2021**

Name of the Company:

Krishna Gopal Mor
(Siddharth Polytex Pvt Ltd)
V/s
ROC Gujarat

Section:

252(3) of Companies Act, 2013

ORDER

Learned PCS Mr. Dhiren Dave appeared for Petitioner.

Learned PCS Mr. S.K. Jain appeared for Respondents.

Learned PCS for Respondents seeks time to make submissions.

Matter to appear for further consideration on 31.03.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 8th day of March, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**